

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 619 (ND) / 2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017

NAME OF THE COMPANY: Shri Chandra Shekhar Vs. Cosmic Structures
Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. M. P. Sahay, Advocate

For the Respondent (s) : None

ORDER

Notice to the Respondents vide all modes, including through the process
of the Bench, returnable on 16th January, 2018.

- S-d-1

(S. K. Mohapatra)
Member (T)

- S-d-1

(Ina Malhotra)
Member (J)